

Annexure -1

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 10-02-2025

List of secured financial creditors (SFC) belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim provisionally admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					% of voting share in CoC
1	Bank of Baroda	21-Jun-24	1,21,30,10,033	1,21,30,10,033	Working Capital Loan	Not Known		No		0	0	-	-
2	Indian Bank	21-Jun-24	22,93,42,731	22,93,42,731	Working Capital Loan	Not Known		No		0	0	-	-
3	Canara Bank	25-Jun-24	42,14,24,874	42,14,24,874	Working Capital Loan	Not Known		No		0	0	-	-
4	Union Bank	25-Jun-24	23,43,44,447	23,43,44,447	Working Capital Loan	Not Known		No		0	0	0	0
5	Tamilnadu Mercantile Bank	25-Jun-24	18,55,46,012	18,55,46,012	Working Capital Loan	Not Known		No		0	0	0	0
6	Axis Bank	25-Jun-24	35,77,46,339	35,77,46,339	Working Capital Loan	Not Known		No		0	0	0	0
Total			2,64,14,14,435	2,64,14,14,435					0				

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.